

**CP NO. 113(ND)/2011  
RT No.25/2016**

Narinder Kumar Bawa

...Petitioner

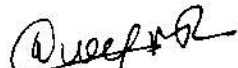
Versus.

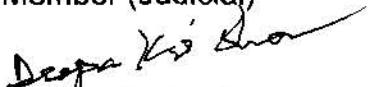
M/s Prakash Communications Ltd. &Ors.

... Respondents

Present: Mr. Narinder Kumar Bawa, petitioner in person.  
Mr. Gaurav Mankotia, Advocate for respondents No.1 to 3.

Mr. Gaurav Mankotia, Advocate for respondents has informed that respondent No.2, Varinder Bawa has died about three days back. He wants to move application for impleading his legal representatives. The same be filed accompanied by affidavit and Power of Attorney of the proposed legal representatives at least one day before the date fixed. The matter be posted for 20.12.2016.

  
(Justice R.P. Nagrah)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

December 08, 2016  
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